

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.3009/SO/2021

DATED: 29.12.2021

CIRCULAR

Sub: High Court for the State of Telangana – Visiting the residences of the Hon’ble Chief Justice and other Hon’ble Judges by the Judicial Officers to convey the New Year Greetings – Instructions to the Judicial Officers not to visit the residences of the Hon’ble Chief Justice and other Hon’ble Judges in view of COVID-19 as a precautionary measure – Instructions issued - Reg.

The Registrars and the Judicial Officers working in the State used to meet and convey the New Year Greetings to the Hon’ble the Chief Justice and other Hon’ble Judges.

In view of the COVID-19 is still prevailing in the State of Telangana, as a precautionary measure, as directed, all the Judicial Officers in the State of Telangana are instructed not to travel from their work places to the Hyderabad as there is scope for spread of Corona virus. All the Judicial Officers in the State of Telangana including the Registrars of High Court for the State of Telangana are further instructed not to visit the residences of the Hon’ble the Chief Justice and other Hon’ble Judges to convey the New Year Greetings of 2022, as precautionary measure.

However, the Unit Heads/Judicial Officers in the State of Telangana and the Registrars of High Court for the State of Telangana may meet the Hon’ble Judges, after obtaining permission from the respective Hon’ble Judges for extending New Year Greetings 2022, by following COVID-19, as precautionary measures.


REGISTRAR (ADMINISTRATION)
I/C REGISTRAR GENERAL

To

- 1) The Personal Secretary to the Hon’ble the Chief Justice, High Court for the State of Telangana.
- 2) The PS to the Hon’ble Judges, High Court for the State of Telangana.
- 3) All the Unit Heads in the State of Telangana. {with a request to communicate the same to all the Judicial Officers in your Unit}
- 4) All the Registrars, High Court for the State of Telangana.
- 5) All the Tribunals in the State of Telangana.
- 6) The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
- 7) The Director, Mediation and Arbitration Centre, Hyderabad.
- 8) The Secretary, High Court Legal Services Committee, Hyderabad.
- 9) The Director, Telangana State Judicial Academy, Secunderabad.